

Participation by Foreign Firms in Offshore Oil Contracts

3730. SHRI RAGHUNANDAN LAL BHATIA:

SHRI SHRIKISHAN MODI:
SHRI P. GANGADEB
SHRI ANADI CHARAN DAS
SHRI D. D. DESAI
SHRI PURUSHOTTAM KAKODKAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have taken a decision that in regard to future offshore oil contracts, foreign firms will not get their shares of oil, and

(b) if so, reasons for this change in policy?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C P MAJHI):

(a) and (b) In the national interest it would be Government's continuing endeavour to obtain the best possible terms in any offshore oil exploration contracts that may be awarded

Proposal to stop Samastipur Passenger Train at Lahaban

3731 SHRI SHARAD YADAV Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that Lahaban on E.R. Main Line, is a station which borders on several development blocks and that it is only station from which the people of the nearby backward areas can board a train;

(b) whether at present only one train stops there, namely Up 319 and Down 320 Mughalsarai passenger; and

(c) whether Government would also have a stop at Lahaban of 311 Up and 312 Down Samastipur Passenger for the convenience of the nearby passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Lahaban is a station on Asansol-Kiul section of Eastern Railway.

(b) Yes.

(c) Commercial justification for the proposed stoppage of 311 UP/312 DN Samastipur fast Passenger at Lahaban is being examined and such action as is found feasible and justified will be taken.

Removal of names of 55 000 voters of Janakpuri from voters list

3732 SHRI DINESH JOARDER Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the names of 55 000 voters of Janakpuri, a part of South Delhi Parliamentary Constituency, have been removed from voters list

(b) if so, the reasons for not including these names in voters list and

(c) reaction of Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H R GOKHALE): (a) No, Sir

(b) and (c) Does not arise

Coal-based Fertiliser Projects

3733 SHRI BHARAT SINGH CHOWHAN Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the coal-based fertiliser projects cleared by the Central Government for execution in the country;

(b) what will be the total outlay of each of these projects,

(c) how much money has already been spent on each of these projects so far; and

(d) what is the amount proposed to be spent on each of these projects during the year 1975-76?